

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.1387
TO BE ANSWERED ON THE 3RD MAY, 2016/VAISAKHA 13, 1938 (SAKA)**

REVIEW OF AFSPA

1387. SHRI HUKUM SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has agreed to review and withdraw the Armed Forces Special Powers Act (AFSPA) in Kashmir and some other States; and

(b) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

(a) & (b): Madam, there is no proposal under consideration of Government of India to withdraw the Armed Forces Special Powers Act (AFSPA) in Kashmir and other States at present. However, the same is reviewed periodically by the Government of India after consultations with State Government concerned and the Central Agencies.
